

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:40
ANSWERED ON:22.11.2012
CONSTRUCTION OF HOUSES UNDER IAY
Sainuji Shri Kowase Marotrao

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of houses constructed so far in the country particularly in the rural areas under the Indira Awas Yojana (IAY) and the details of open and constructed area allocated for the houses;
- (b) whether some allottees were already having proper housing facility due to which they have not shifted in the allotted houses;
- (c) if so, the number of people not having housing facility even today and the reasons for neglecting such people;
- (d) whether the handpumps installed particularly in the backward areas have been lying out of order for many years because of which people have to depend on other sources for drinking water;
- (e) if so, whether the Government proposes to provide facility of drinking water and `Pakka` houses to the backward people in future; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

- (a): Since inception of the scheme i.e. from 1985-86, 297.13 lakh houses have been constructed so far. The Indira Awaas Yojana (IAY) guidelines provide that plinth area of an IAY house should not be less than 20 sq. mts.
- (b)&(c): Under IAY, houses are allotted to the Below Poverty Line (BPL) households in rural areas. Allotment of house is made on the basis of Permanent IAY Waitlists/BPL list which are approved by Gram Sabha. As per estimates made by the Office of Registrar General of India (RGI) based on 2001 Census, the total housing shortage in rural areas of the country was 148.25 lakh houses.
- (d): Water is a State subject. Government of India supplements the efforts of the States with financial and technical assistance through the National Rural Drinking Water Programme (NRDWP) to provide safe and adequate drinking water facilities to the rural areas including backward areas. Under NRDWP, powers for fixing norms for providing drinking water supply including installation of handpumps has been delegated to the States and they are responsible for maintenance of the handpumps including in backward areas.
- (e)&(f): As per IAY Guidelines, the availability of drinking water supply to an IAY household is to be ensured through convergence of IAY to the activities under National Rural Water Supply Programme (NRWSP). Targets under IAY are fixed on year to year basis depending upon the availability of funds. Within the financial resources available, efforts are made to cover all intending beneficiaries under IAY as early as possible.